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PART I

Orders and Notifications by the Governor of Bengal, the High Court, Government Treasury, etc.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATION.

No. 5109P.—15th September 1939.—The following from the Gazette of India, Extraordinary, dated Monday, the 11th September 1939, is published for general information.

E. N. Blandy,
Chief Secy. to the Govt. of Benyal.

GOVERNMENT OF INDIA

DEFENCE DEPARTMENT.

Simla, the 11th September 1939.

No. 1197.—Whereas in the opinion of the Governor General in Council a state of emergency has arisen

Now, therefore, the Governor General in Council is pleased to direct that officers of

in the production of the court

the Army in India Reserve of Officers belonging to Category 8-Medical (Recruiting Staff) who have accepted or volunteer for service in an emergency, are hereby called to army service.

C. MACI. G. OGILVIE, Secy. to the Govt. of India.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATION.

No. 5110P.—15th September 1939.—The following from the Gazette of India, Extraordinary, dated Tuesday, the 12th September 1939, is published for general information.

E. N. Blandy, Chief Secy. to the Govt. of Bengal.

GOVERNMENT OF INDIA

DEFENCE CO-ORDINATION DEPARTMENT.

NOTIFICATION.

Simla, the 12th September 1939.

No. 218-OR./39.—In exercise of the powers conferred by sub-section (4) of section 2 of the Defence of India Ordinance, 1939, the Central Government is pleased to direct that the following amendments shall be made in the Defence Co-ordination Department Notification No. 218-OR, dated 8th September 1939, namely:—

In column 2 of the Schedule annexed to the said Notification,

(1) for the words "General Officers Commanding. Districts," the words

- "Commanders, Districts," shall be substituted;
- (2) after the words "Commanders, Brigade Areas." the words "Commanders, Brigades." shall be inserted;
- (3) for the words "Air Officers Commanding, Air Forces in India.", the words "Air Officer Commanding, Air Forces in India.", shall be substituted;
- (4) for the words "General Officer Commanding, Deccan District," the words "Commander, Deccan District." shall be substituted.

A. DEC. WILLIAMS, Secy. to the Govt. of India.